

**REPORT ON
VIOLATION OF ENVIRONMENTAL NORMS AT GHOGHA SEA PORT,
BHAVNAGAR, GUJARAT DUE TO BEACHING OF A DE-COMMISSIONED SHIP
DONA PAULA-II (IMO NO. 8606446)**

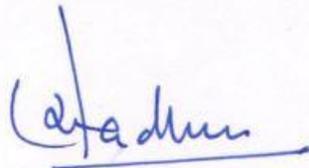
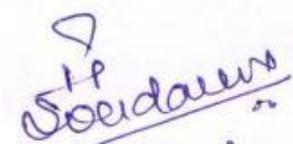
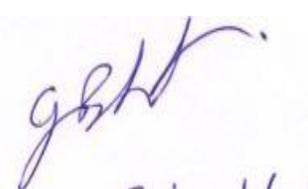
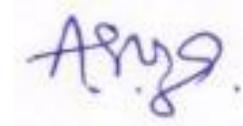
**(As per order of Hon'ble National Green Tribunal (NGT), Principal Bench,
New Delhi dated 24/01/2022 in**

OA no.400/2021 (Robert Drawin Versus State of Gujarat)

**FOR SUBMISSION TO
HON'BLE NATIONAL GREEN TRIBUNAL (NGT), PRINCIPAL BENCH,
NEW DELHI**

April 2022

COMMITTEE MEMBERS

Sr. no.	Name of Committee Member	Signature
1	Shri Avadan Gadhvi Mamlatdar, Ghogha, Dist. Bhavnagar and representative of District Collector & District Magistrate, Bhavnagar	
2	Shri Hiren P. Sondarva, Manager & Assistant Port Officer, Gujarat Maritime Board(GMB), Bhavnagar	
3	Shri Gaurang B. Bhatt, Deputy Environment Engineer, Forest & Environment Dept., Govt. of Gujarat and representative of Gujarat Coastal Zone Management Authority (GCZMA)	
4	Shri A. G. Oza, Regional Officer, Regional office, Gujarat Pollution Control Board (GPCB), Bhavnagar	

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA no.400/2021

IN THE MATTER OF:-

Robert Drawin

Applicant(s)

Versus

State of Gujarat

Respondent(s)

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II	Rojkam made (in Gujarati language) during the visit of Ghogha Sea Port, Bhavnagar, Gujarat of joint committee
III	Gujarat Maritime Board (GMB) letter dated 01/09/2021 about Ship Dona Paula-II (IMO no. 8606446)
IV	Consolidated Consents & Authorisation (CCA) of Gujarat Pollution Control Board (GPCB)
V	Inventory of hazardous waste of Ship Dona Paula-II (IMO no. 8606446)
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1.0 Background:

Robert Drawin filed an application (grievance) regarding violation of environmental norms at Ghogha Sea Port, Bhavnagar, Gujarat relating to beaching of a de-commissioned ship Dona Paula-II (IMO no. 8606446) in connivance with local authorities and Gujarat Pollution Control Board officials. In his application he adds that beaching of the ship (Dona Paula-II (IMO no. 8606446)) is damaging the mangroves of that area and releasing harmful substances into the sea and thereby damaging the biodiversity and fisheries of that area.

After considering the application, Hon'ble NGT, Principal Bench, New Delhi (through Video Conference) passed the order on 24/01/2022. Part of the order reads as,

*“...it appears necessary to ascertain the factual position in the matter through a **joint Committee of the Gujarat State Coastal Zone Management Authority, Gujarat Maritime Board, State PCB and the District Magistrate, Bhavnagar.** The State PCB will be the nodal agency for coordination and compliance. The joint Committee may meet within one month and look into the grievance. Factual and action taken report may be furnished within three months.....”*

1.1 Constitution of Joint Committee:

In compliance of the said order, joint committee is constituted comprising following members and joint committee visited Ghogha Sea Port, Bhavnagar, Gujarat on 08/04/2022. The details of members of the joint committee are given in Table-1.

Table-1. List of Joint Committee members

Sr. no.	Name of Committee members	Representing Organization
1	Shri Avadan Gadhvi, Mamlatdar, Ghogha	District Magistrate, Bhavnagar
2	Shri Hiren P. Sondarva, Manager & Assistant Port Officer	Gujarat Maritime Board (GMB)
3	Shri Gaurang B. Bhatt, Deputy Environment Engineer	Forest & Environment Dept., Govt. of Gujarat and representative of Gujarat Coastal Zone Management Authority (GCZMA)
4	Shri A. G. Oza, Regional Officer	Gujarat Pollution Control Board (GPCB)

Shri Yogesh B. Nirgude (IAS), District Collector & District Magistrate, Bhavnagar remained present during the joint committee meeting and also visited the Ghogha sea port, Bhavnagar along with other committee members.

Shri Vatsal Pandya, Assistant Conservator of Forests (ACF), Bhavnagar division, Bhavnagar District also remained present during joint committee visit of Ghogha Sea Port, Bhavnagar, Gujarat.

1.2 Task Assigned to Committee:

As per the order dated 24/01/2022 of Hon'ble NGT, the committee was assigned with following tasks

- A. Deliberation among local authorities about grievance
- B. Visit the site (Ghogha Sea Port, Bhavnagar, Gujarat) to ascertain factual position of the application

1.3 Approach of the Joint Committee:

The Committee adopted following approach

- a. Interaction among local authorities
- b. Site visit to Ghogha Sea Port, Bhavnagar, Gujarat
- c. To find out current status of ship Dona Paula-II (IMO no. 8606446)

Accordingly, joint committee members had discussed about the ship Dona Paula-II (IMO no. 8606446) and conducted joint visit of Ghogha Sea Port, Bhavnagar, Gujarat.

2.0 Observations w. r. to task assigned to Joint Committee by Hon'ble NGT

The observations and facts with respect to the grievance and visit conducted are given in subsequent paragraphs.

2.1 Decommissioned ship Dona Paula-II (IMO no. 8606446)

Details of decommissioned ship Dona Paula- II (IMO no. 8606446) is mentioned below.

Name of vessel	Dona Paula- II
Built	1988
Type	Motor ship Twin voith Schmeider
Light Displacement Tonnage (LDT)	391.671 MT
Draft	4.5 meter

Ship Dona Paula- II (IMO no. 8606446) was anchored at Ghogha Sea Port, Bhavnagar, Gujarat temporarily for inspection w.r.to repairing purpose. After

inspection as repairing cost was found to be high, ship is declared for demolition by concern agent of the ship. Hence ship left the Ghogha Sea Port, Bhavnagar, Gujarat and reached Alang for demolition.

2.2 Actions taken by GMB officials w. r. to representation made by Robert Drawin

During interaction among local authorities, Gujarat Maritime Board had shared details about the earlier representation made by Robert Drawin. In the same, applicant Robert Drawin made representation via email mentioning about damage caused by ship Dona Paula-II (IMO no. 8606446) to the mangroves area of Ghogha Sea Port, Bhavnagar, Gujarat.

Considering the grievance made, Gujarat Maritime Board (GMB) officials visited ship Dona Paula-II (IMO no. 8606446) temporarily anchored at Ghogha Sea Port, Bhavnagar, Gujarat. During visit, officials of GMB found that the ship Dona Paula-II (IMO no. 8606446) is actually at certain distance from the mangroves area near Ghogha Sea port, Bhavnagar. Photographs taken by GMB officials during visit are given in **Figure 1**.

GMB in their reply mentioned that the ship is clear of mangroves. Document showing the same is given in **Annexure I**.



Photograph 1A. A view from ship Dona Paula-II (IMO no. 8606446)

Photograph 1B. A view from ship Dona Paula-II (IMO no. 8606446)

Figure-1. A view from ship Dona Paula-II (IMO no. 8606446) during visit of GMB officials

Photograph shows that mangroves are at certain distance from anchored ship Dona Paula-II (IMO no. 8606446).

2.3 Site visit to Ghogha Sea Port, Bhavnagar, Gujarat

Ghogha Sea port is located at Ghogha village, Ta: Ghogha, Dist. Bhavnagar and it is owned by Gujarat Maritime Board (GMB). During its visit, it is observed that there is currently no ship at the Ghogha sea port.

Photographs showing the same are given in **Figure 2**.



Photograph 2A Joint committee visit at Ghogha Sea Port, Bhavnagar, Gujarat



Photograph 2B Joint committee visit at Ghogha Sea Port, Bhavnagar, Gujarat

Figure-2. A view of the port Ghogha Sea Port, Bhavnagar, Gujarat during visit

Rojkam made (in Gujarati language) during the visit of Ghogha Sea Port, Bhavnagar, Gujarat is given as **Annexure II**.

2.4 Finding out status of ship Dona Paula-II (IMO no. 8606446) and observations:

During deliberation of the committee members, status of ship Dona Paula-II (IMO no. 8606446) is discussed and following are the outcomes of the discussion.

Ship Dona Paula-II (IMO no. 8606446) is sent to Alang-Sosiya Ship Recycling yard, Alang, Ta: Talaja, Dist. Bhavnagar for final destruction using towing Tug Somnath II. Alang-Sosiya Ship Recycling yard is one of the world's largest Ship Recycling yard where ship breaking is carried out at various ship recycling plots located at Alang and Sosiya villages of Ta: Talaja, Dist. Bhavnagar.

Ship Dona Paula-II (IMO no. 8606446) is purchased by M/s. Hussain Sheth Ispat (Ship Breaking). This plot is located at Plot no. 50, Alang-Sosiya Ship Recycling yard, Po: Alang, Ta: Talaja, Dist. Bhavnagar. Ship Dona Paula-II (IMO no. 8606446) is beached on 23/07/2021 at this plot for breaking/scraping/recycling purpose. Cutting permission was issued on 05/08/2021 by Gujarat Maritime Board (GMB) and cutting/breaking of the ship is completed on 25/08/2021. Copy is given as **Annexure III**.



Figure-3. Photograph of Ship Dona Paula-II (IMO no. 8606446) beached at M/s. Hussain Sheth Ispat (Ship Breaking plot)

M/s. Hussain Sheth Ispat (Ship Breaking plot) has valid Consolidated Consents & Authorisation (CCA) (i.e. Consent to Operate (CTO) and Authorisation) of Gujarat Pollution Control Board (GPCB) which is valid up to 30/09/2023 to carry out ship recycling activities. Copy is given as **Annexure IV**.

Any ship coming for breaking/cutting at Alang Sosiya Ship Recycling yard comprises of various waste namely glasswool, sump oil, rubber waste, insulation and cable waste, paint chips, asbestos, used batteries, oily sludge, oily rags, thermocol, bilge water etc.

Considering the inventory of potentially hazardous materials on board of Ship Dona Paula-II (IMO no. 8606446), it shows absence of bilge water, furnace oil, marine gas oil, oily sludge and waste oil in it. Inventory of the ship shows presence of Asbestos- 35 kg, garbage- 20 kg, lubricating oil- 120 lit, used oil- 200 lit, oily rags- 20 kg and lead acid batteries – 02 Nos. Lubricating oil-120 Liter is sent to M/s. Sakarwala Oil Industries, Bhavnagar for trading purpose. Copy of inventory of potentially hazardous materials on board of Ship Dona Paula-II (IMO no. 8606446) is given as **Annexure V**.

During the cutting/breaking of the ship, ship recycling plot has to dispose off these waste (as per the inventory of potentially hazardous materials) as per consent conditions of GPCB. In addition to this, other wastes generated during ship breaking like oily sand (used to clean the tanks containing oil), insulated copper wire scrap, glasswool, paint chips, rubber waste etc. also needs to be disposed off in environment friendly manner and as per consent conditions of GPCB.

Details of various wastes generated and disposed (with details of manifest) during cutting/breaking of Ship Dona Paula-II (IMO no. 8606446) is briefed in table below.

Sr. no	Name of waste	Type of waste	Quantity (in MT)	GPCB Manifest details (Nos. and Date)	Disposal mode
1	Glasswool	Non hazardous	0.65	No.1388112 Dt. 16/08/2021	At TSDF site of GMB for landfill
			0.52	No.1382248 Dt. 09/08/2021	
2	Contaminated sand	Hazardous	0.060	No.1386963 Dt. 16/08/2021	At TSDF site of GMB for incineration
			0.080	No.1377335 Dt. 02/08/2021	
3	Used oil	Hazardous	0.20	No.1376751 Dt. 31/07/2021	At M/s. One Ten Impex,

					Bhavnagar for recycling
4	Rubber	Non Hazardous	0.030	No.1384889 Dt. 13/08/2021	At TSDF site of GMB for incineration
5	Paint chips	Non Hazardous	0.030	No.1384839 Dt. 13/08/2021	At TSDF site of GMB for incineration
6	Asbestos	Hazardous	0.035	No.1384118 Dt. 12/08/2021	At TSDF site of GMB for stabilisation
7	Thermocol	Hazardous	0.330	No.1382283 Dt. 09/08/2021	At TSDF site of GMB for incineration
8	Garbage	Non Hazardous	0.020	No.1377244 Dt. 02/08/2021	At TSDF site of GMB for landfill
9	Oily rags	Hazardous	0.020	No.1377289 Dt. 02/08/2021	At TSDF site of GMB for incineration
10	Insulated copper wire scrap	Hazardous	0.090	No.1396450 Dt. 31/08/2021	At M/s. Saniya traders for recycling
11	Lead acid batteries	Hazardous	02 Nos.	No.1417393 Dt. 01/10/2021	At M/s. Bharat Metal Oxide, Ahmedabad for recycling

Copies of manifests mentioned above are given as **Annexure VI**.

As mentioned above, all wastes generated during the cutting/breaking activities are disposed off as per CCA conditions stipulated by GPCB and in Environment Friendly manner. Units' mentioned in disposal details have valid Consolidated Consents & Authorisation (CCA) of the board. After verification of disposal details of various wastes generated during ship cutting/breaking, Gujarat Pollution Control Board (GPCB) has given decontamination permission of the ship Dona Paula-II (IMO no. 8606446). Copy of decontamination permission of GPCB is given as **Annexure VII**.



Figure-4. Photograph showing discussion of Joint Committee

3.0 View of the committee on representation made by Applicant

As per the photographs submitted by Gujarat Maritime Board (GMB), it can be said that the ship Dona Paula-II (IMO no. 8606446) is anchored at some distance from the mangroves area of Ghogha Sea port, Bhavnagar. GMB in their mail reply clearly suggests that the ship is clear of mangroves.

Moreover, officials of Gujarat Pollution Control Board (GPCB) has verified proper disposal of all types of waste generated during cutting/breaking of the ship. After that only, decontamination permission is given by GPCB. This clearly suggests that any chemical/harmful substances etc. are not released into the sea and wastes generated are disposed off in environment friendly manner only.

4.0 Conclusion

From the detailed discussion held with local authorities, site visit and understanding available records as discussed above, it may be said that

1. Ship Dona Paula-II (IMO no. 8606446) anchored at Ghogha Sea port, Bhavnagar appears to be at some distance from mangroves area of Ghogha Sea port, Bhavnagar.
2. As per the records, wastes as mentioned in the inventory of potentially hazardous materials on board of Ship Dona Paula-II (IMO no. 8606446) and wastes generated during breaking/cutting activities of this ship at M/s. Hussain Sheth Ispat (Ship Breaking plot), Alang Soshiya Ship Recycling yard is disposed off in environment friendly manner. This implies that no

chemical/harmful substances etc. are disposed into the sea. Hence possibility of damaging the biodiversity and fisheries may be ruled out.

Annexure I



Traffic Branch PO, Bhavnagar <trf.pogmbbvr@gmail.com>

Re: Environmental Damages caused by ship DONA PAULA II (IMO No.8606446)

2 messages

Capt. Mohit K Behl <mbehl-dgs@gov.in>

Tue, Jun 29, 2021 at 5:53 PM

To: trf.pogmbbvr@gmail.com

Cc: "S. Barik" <cs-dgs@nic.in>, Capt Jayakumar Nautical Adviser <na-dgs@nic.in>, Santoshkumar Darokar <skd-dgs@gov.in>, Gopi Nandan Papineni <gopinandanp-dgs@gov.in>, jamnagarmmd@gmail.com, "MMD, Kandla" <kandla-mmd@gov.in>

Sir,

I am directed to refer to the trailing email.

Your kind inputs are requested in regard to the same.

Regards,

Capt. Mohit Behl,
Nautical Surveyor-cum-Deputy D G (Tech).,
Mercantile Marine Department,
Jamnagar, India.
Phone: + 91 (0) 288 275 28 73
Mobile: + 91 9899029955
Fax : + 91 (0) 288 275 36 93

From: "S. Barik" <cs-dgs@nic.in>

To: "Gopi Nandan Papineni" <gopinandanp-dgs@gov.in>

Sent: Monday, June 28, 2021 1:57:13 PM

Subject: Fwd: Environmental Damages caused by ship DONA PAULA II (IMO No.8606446)

Sir,

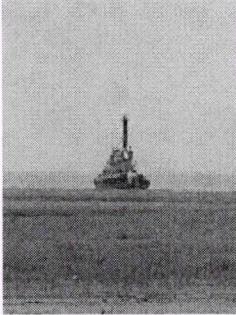
I am writing this email to inform you about the illegalities and bad practice happening at Ghogha sea port of Gujarat pertaining to noncompliance with ENVIRONMENTAL issues prescribed by the NGT, CPCB and other honorable authorities.

This incident is related to the beaching of a dead ship DONA PAULA-II (IMO No. 8606446) at Ghogha port under Bhavnagar district of Gujarat. This ship is parked on the MANGROOVES and DAMAGING them brutally. This is harming sea creatures and causing junkyard at sea. In this scenario, harmful substances are likely to leak from the ship DONA PAULA II.

Over and above this, it is suspected that this all happened in collaboration of the local authorities and Gujarat Pollution Control Board officials. Please note that GPCB officials pass through this port every day for desk review.

Origin of the ship must be find out with all other documents. I am attaching photographs of the ship DAMAGING SEA AND SEA LIFE.

Sea is becoming dumping yard for some people; you can check the status of ship from all local authorities and save the environment by punishing the violators.



1.jpeg
64K

Traffic Branch PO, Bhavnagar <trf.pogmbbvr@gmail.com>
To: "Capt. Mohit K Behl" <mbehl-dgs@gov.in>

Tue, Jun 29, 2021 at 6:37 PM

Sir,

The subject vessel is IV vessel and had drifted in strong current. It is clear of mangroves.

Vessel is planned for beaching at Alang in the next 1-2 weeks.

Best Regards:

Port Officer
Opp. Circuit House, A-1, A-2,
Waghavadi Road - Bhavnagar
(O) 0278 - 2561221 (F) 0278 - 2571221.

[Quoted text hidden]

તા. 08/04/2022

Annexure II

સ્થાન: ગુજરાત શેરીયર્લ
બોર્ડ, બેંચ, ઘાંચા,
ભુવનેશ્વર

સંબંધ

આજરોજ ઘાંચા શેરીયર્લ બેંચ, ગુજરાત શેરીયર્લ
બોર્ડ, ભુવનેશ્વર, ગુજરાત બંધ પરીવહન વિભાગ
ઉલ્લેખ કરી Ship Dona Paula - II (IMO No. 8606446)
જે ઉપર ગુજરાત બોર્ડ (બેંચ) ના બંધના ત્રણ
અને ત્રણ અન્ય બંધોના લઈ આ વિસ્તાર
મેનુજ્ઞતા નથી, શેરીયર્લ બંધો તમામ બંધો શેરીયર્લ
biodiversity તથા સુસંસ્કૃત ગુજરાત બંધોના સુરક્ષા
સંબંધે નામ. અમ. બ. ડી. (નરસિંહ ડાંગર ટ્રસ્ટી) ના
Original Application No. ૪૦૦/૨૦૨૨ (સંબંધ
કરતા પિ. ગુજરાત બંધ) ના તા. ૨૪/૦૪/૨૦૨૨ ના
દુર્ગમ સંબંધે તમામ ત્રણ અંકો.

ઉપરોક્ત સુસંસ્કૃત વિષય સંબંધે નામ. NGT
ના દુર્ગમ મુજબ નામ. શેરીયર્લ, ભુવનેશ્વર વિસ્તારમાં
બંધો સંબંધે તમામ ત્રણ અંકો, ઘાંચા,
ગુજરાત શેરીયર્લ બોર્ડ મેમ્બર એસોસિએટ (GCRMA),
બંધોના સુસંસ્કૃત, સુસંસ્કૃત બંધો, ગુજરાત
શેરીયર્લ બોર્ડ, ભુવનેશ્વર, પ્રદેશ સુસંસ્કૃત, ગુજરાત
પર્યાટન વિભાગ બોર્ડ, ભુવનેશ્વર તથા પ્રદેશ
બંધ સુસંસ્કૃત, ભુવનેશ્વર ત્રણ તમામ ત્રણ અંકો +
(નમો ગુજરાત)

Dona Paula - II Ship (IMO No. 8606446) યાદના
 દરિયાઈ બંદર, યાદના ખાતે ફાઇવ નશી, મદદનીશ
 પોર્ટ સુપરવાઈઝર જુગલે છે તે દરિયાઈ કોસ્ટ ગેરિલ
 મોજલ સુરક્ષા સમિતિ તેમના દ્વારા સ્થાપનામાં
 તરત જ જુગલે તે આ શીપ મેન્જુસ રિસ્કની
 તરત સંતરે સેન્ટર રિલેટિવ ઈજ. તેમજ સદર
 વાહાના ફોટોગ્રાફ્સ અને રિલેટિવ તથા દરિયાઈ કોસ્ટ
 પ્રોવિડર પાલેસ તેની નામ અને રિલેટિવ વે દેખે
 લેતાં સદર શીપ એ મેન્જુસ તરત સંતરે
 સંતરે ફાઇવ જુગલે છે આથી મેન્જુસને જુગલે
 થયેલ નશી તેવું તરી શકાય. વર્ષમાં તેમજ
 જુગલે છે તે સદર શીપ એ તરત મદદનીશ
 જુગલે સંતરે/સુસીયા ખાતે સંતરે ને. ફોન શરૂ
 વેસ્ટ, શીપ કોસ્ટ ગેરિલ ને. આ ખાતે લઈ ને
 સંતરે તરી મદદનીશ સંતરે છે.

પ્રેરિત સુપરવાઈઝર, જુગલે, સુવર
 જુગલે છે તે આ સંતરે સંતરે મદદનીશ
 દરિયાઈ છે. મદદનીશ પોર્ટ સુપરવાઈઝર, સુવર
 દ્વારા તેમના સ્થાપનામાં photograph, વ-કોસ્ટ
 તથા Dona Paula - II Ship (IMO No. 8606446)
 ને સંતરે/સુસીયા ખાતે સંતરે ને. ફોન શરૂ
 વેસ્ટ ખાતે સુવર મદદનીશ સંતરે

(Continue) →

દરમિયાન એક તરફ છે. પ્રદેશી સંસ્કૃતિ,
 ગુણવત્તા, ભાવનાત્મક દેશી સહી અને આમામી
 સમગ્ર તબક્કા-૨ની તથા Dona Paula - III માંથી
 તેના દરમિયાન બીજા તમામ પ્રકારના વસ્તુઓ
 વિશેષ રીતે એક તરફ છે.

કેવળ સમગ્ર પ્રકાર / સંસ્કૃતિ સમગ્ર
 રીતેથી થઈ છે. સંસ્કૃતિ વિશેષ ગુણવત્તા
 વિશેષ પ્રકારથી ફક્ત એ બધા સમગ્ર તરફ
 સુધી પહોંચી શકે છે.

→ Army.
 A.G.O. રા.
 (R.O. Bhavnagar)
 CIPCB

P
Soedava
 Hiren P. Soedava
 Manager (Class-1) &
 Asst. Post Officer
 CMB - Bhavnagar

Madhus
 Mamlatdar
 Ghogha.

Dat
 Vatsal Pandya
 Assistant Conservator
 of Forest, Bhavnagar
 Division, Bhavnagar

gbt
 (G.B. Bhatt)
 Deputy Env Engr
 (Forest & Env. Dept.)
 Sachivalaya Gandhinagar
 Oketah of GLZMA



GUJARAT MARITIME BOARD

[Government of Gujarat]

Ship Recycling Yard,

Alang-Sosiya [Gujarat -INDIA]

Phone:[0278-235622] Fax: [0278-235955]

e-mail: pogmbalang@gmail.com

Annexure III

No. PO/Alang/ 1536

Dated: 01/09/2021

TO WHOM MAY IT MAY CONCERN

THIS IS TO CERTIFY THAT VESSEL "D.V. DONA PAULA II" IMO NO. 8606446, GRT/NRT: 286/86 M.T - LDT- 391.671 M.T., BEACHING PERMISSION HAS ISSUED ON 23/07/2021 AND BEACHED AT PLOT NO. 50 OF "M/s. HUSSAIN SHETH ISPAT (SHIP BREAKING)" FOR BREAKING/SCRAPPING/RE-CYCLING PURPOSE. CUTTING PERMISSION HAS ISSUED ON DATE 05/08/2021 AND COMPLETED ON DATE 25/08/2021. (AS PER APPLICATION)

PORT OFFICER
SHIP RECYCLING YARD
ALANG

ISSUED TO :

M/s. HUSSAIN SHETH ISPAT (SHIP BREAKING)

PLOT NO. 50

ALANG/SOSIYA



Annexure IV



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

By RPAD

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)-1981 and Authorization under rule 6(2) of the Hazardous & other Waste (Management and Transboundary Movement) Rules'2016 framed under the Environmental (Protection) Act-1986.

And whereas Board has received consolidated consent application Inward No.149177 Dated 21/12/2018 for the Consolidated Consent and Authorization (CC & A) of this Board under the provisions / rules of the aforesaid Acts. Consents & Authorization are hereby granted as under:

TO;

M/S HUSAIN SHETH ISPAT (SHIP BREAKING) (ID-31113),

PLOT NO.50, SHIP RECYCLING YARD,

ALANG-364140,

TA-TALAJA, DIST- BHAVNAGAR.

1. Consent Order No. AWH-98344 Date of Issue: 31/12/2018.

2. The consents shall be valid up to 30/09/2023 for ship breaking activity;

3. **CONDITIONS UNDER WATER ACT 1974:-**

3.1 The quantity of trade effluent from the ship breaking plot shall NIL.

3.2 The quantity of the domestic waste water (sewage) shall not exceed 2.000KL/day.

3.3 Sewage shall be disposed of through Septic tank/soak pit system.

4. **CONDITIONS UNDER AIR ACT 1981:-**

4.1 There shall be no any flue gas emission & Process gas emission from the ship breaking plot.

4.2 The concentration of the following substances in the ambient air within the premises of the industry and at a distance of 10 meters from the source (other than the stack/vent with height of more than 9 meter from the ground level) shall not exceed the following levels:

4.3 Ambient air quality within the premises of the industry shall conform to the following standards:

PARAMETER	PERMISSIBLE LIMIT	PERMISSIBLE LIMIT
	Annual	24 hrs. Average
Particulate matter-10 (PM 10)	60 Microgram/NM ³	100 Microgram /NM ³
Particulate matter-2.5(PM 2s)	40 Microgram/NM ³	60 Microgram /NM ³
SO ₂	50 Microgram/NM ³	80 Microgram /NM ³
Nox	40 Microgram/NM ³	80 Microgram /NM ³

4.4 Unit shall be provided with air pollution control systems like suction devices or water sprinklers.

5. Authorization under Hazardous and Other Waste (Management and Transboundary Movement) Rules-2016

FORM 2 {See rule 6(2)}

FORM FOR GRANT OR RENEWAL OF AUTHORISATION BY STATE POLLUTION CONTROL BOARD TO THE OCCUPIERS, RECYCLERS, REPROCESSORS, REUSERS, USER AND OPERATORS OF DISPOSAL FACILITIES

6. Number of authorization: AWH-98344 Date of issue: 31/12/2018

7. Reference of application (No. and date) :149177, 21/12/2018

M/S HUSAIN SHETH ISPAT (SHIP BREAKING) is hereby granted an authorization based on the Enclosed signed Inspection report for generation, collection, reception, storage, transport, reuse, recovery, Pre-processing, co-processing, utilization, treatment, disposal or any other use of hazardous or other wastes or both on the premises situated at PLOT NO.50, SHIP RECYCLING YARD,ALANG-364140, TA-TALAJA, DIST- BHAVNAGAR

Details of Authorization Sr. No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorized mode of disposal or recycling or utilisation or co-processing, etc.
1.	IV.1	Collection, Storage, Transportation, Disposal by selling to registered Reprocessors/Recyclers.

2.	I/15.1	Collection, Storage, Transportation, Disposal at GMB TSDF site, Alang.
3.	I/3.4	Collection, Storage, Transportation, Disposal at GMB TSDF site, Alang.
4.	I/21.1	Collection, Storage, Transportation, Disposal at GMB TSDF site, Alang.
5.	I/5.2	Collection, Storage, Transportation, Disposal at GMB TSDF site, Alang.
6.	Schedule-IV/Sr.No.17	Collection, Storage, Transportation, Disposal by selling to registered Recyclers/Re processors.

- (1) The Authorisation shall be valid for a period of 30/09/2023.
- (2) The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986
- (3) The applicant shall have to dispose generate Non Hazardous Waste at TSDF site, GMB, Alang/Incinerator.

8. General Conditions:

A. Conditions under Hazardous and other Wastes (M&TM) Rules-2016

- a. The Authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
- b. The Authorization or its renewal shall be produced for inspection at the request of an officer Authorised by the State Pollution Control Board.
- c. The person Authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorisation.
- d. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of his authorisation.
- e. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
- f. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty"
- g. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility.
- h. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
- i. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
- j. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
- k. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
- l. An application for the renewal of an authorisation shall be made as laid down under these Rules.
- m. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
- n. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

B. Specific Conditions

1. The authorised actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorisation.



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

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Website : www.gpcb.gov.in

2. Handing over of the hazardous and other wastes to the authorised actual user shall be only after making the entry into the passbook of the actual user.
3. In case of renewal of authorisation, a self-certified compliance report in respect of effluent, emission standards and the conditions specified in the authorization for hazardous and other wastes shall be submitted to SPCB.
4. The occupier of the facility shall comply Standard operating procedure/ guidelines published by MoEF&CC or CPCB or GPCB form time to time.
5. Unit shall comply provisions of E-Waste Management Rules-2016.
6. The disposal of Hazardous Waste shall be carried out as per the waste Management hierarchy.
9. **TERMS AND CONDITIONS OF AUTHORISATION:**
10. After intimating Expected Time of Arrival (ETA) as per Annexure-I of the Code, the ship owner or recycler shall submit the following information/ documents 3 weeks before the expected arrival of the ship for recycling for a desk review by GPCB at concern Regional Office for obtaining permission for the ship to enter the port.
Details of ship, which include-
 - a) Name of the Ship
 - b) International Maritime Organization (IMO) Identification No.
 - c) IMO registered owner identification number
 - d) Flag of the country
 - e) Call Sign
 - f) Name of the Master of the Ship and his nationality
 - g) List of the crew
 - h) Gross Registered Tonnage (GRT)/Net Registered Tonnage (NRT)/Light Displacement Tonnage (LDT) of the ship with supporting documents
 - i) Port clearance from the last port of call
 - j) Copy of IMO registered owner identification number
 - k) Copy of IMO Registration of Ship
 - l) Proof of ownership details like name, address, contact number, e-mail address of the owner of the vessel and master of vessel.
 - m) Certified true copy of 'Certificate of Registry' in his favour certifying that the ship has no registered mortgage and is free from maritime lien and encumbrances from the 'Registrar of Ships' only and not from any agent, with e-mail identity of the Registrar of Ships. Such certified true copy of the certificate of registry should not be older than 7 days
 - n) Copy of Memorandum of Agreement with Ship Recycler.
11. Map showing layout of the plot including existing facilities and also the proposed ones.
 - A. Minimum facilities to be created immediately are-
 - a. Hazardous/ Non-Hazardous Waste Storage Facility
 - b. Asbestos Handling and Removal Facility as per TEC Report
 - c. LPG Cylinder Storage Facility as per Explosive Act
 - d. Sanitation/ Drinking Water Facility/ Washing Facility
 - e. Workers Changer Room
 - f. First Aid Facility
 - g. Fire Fighting FacilitySome of the facilities like Asbestos Removal, Bilge Treatment etc. shall be developed and utilized as common facilities amongst group of the Ship recyclers on mutually agreeable conditions. This may be reported to concerned authorities.
12. The various details of the plot including its size and the number and type of ships it can accommodate at a time in terms of LDT as per various laws in force.
13. Details about Allocation of various resources at a time, considering the maximum number of beached ships on a plot. The resources would include Labour, Machinery, Equipments, PPE's, fire fighting and emergency response system including the Oil Spill Combat System etc.
14. The details about implementation of various National regulations/ laws including-



- a. CRZ, 1991 & its subsequent amendments
 - b. Factories Act, 1948
 - c. Minimum Wages Act, 1948
 - d. Other relevant labour laws
 - e. Relevant Environment laws
 - f. GMB Regulations
15. Annual Schedule for training to workers would be chalked out depending upon the number and type of Skilled, semi skilled and unskilled labourers, an annual training program giving a brief about the training Module and number of days for training must be mentioned. This can be in a tabulated form.
 16. Identifying emergencies together with the roles to be played by each individual, at different levels in the plot. This must be precisely worked out in detail. It should also lead to generation of reports. Use of Case Studies in emergency must be emphasized upon.
 17. The Response Plan including the one for fire fighting and other disasters/ accidents must address all the possible exigencies. Regular mock drills must be conducted in consultation with authorities' viz.GMB, DISH, Labour Department, GPCB etc.
 18. Monitoring of the ship recycling operations must also be done by plot holders themselves and a time table regarding the same must be submitted. The monitoring to be carried out by the plot holders must lead to generation of reports which can be verified by various agencies/authorities at the time of inspection by these agencies/authorities.
 19. The details of Environment Management System as regards to waste water discharge; air emissions, hazardous waste material and disposal including that of PCBs and Asbestos and Asbestos containing material must be also given.
 20. Management system related to human health including that of workers safety issues and about accidents that causes or is likely to cause damage to workers safety human health and environment must also be mentioned.
 21. You shall also comply with the following conditions for the removal and disposal of Hazardous wastes.
 - a) The removal of asbestos dust and fibbers and its handling should be done in a wet condition
 - b) On shore removal of asbestos should be done in enclosures maintained under negative pressure with filters for out going air and waste water. The applicable BIS specification should be adhered to in respect of such enclosures.
 - c) For ships of "Special concerns" where asbestoses/ ACM, quantities are the special concerns, asbestos/ ACM removal on Board should be done in enclosures maintained under negative pressure with arrangement for filtration of out going air and waste water. For other ships, the practice of wet removal of asbestos on board may be adequate with the use of appropriate PPEs
 - d) The asbestos and broken pieces of ACMs sheets / panels thus removed should be packed in leak proof synthetic packets and disposed of at TSDF, Alang where the packets should be solidified by mixing with cement. Recovered and usable ACMs sheets/panels may be sold for reuse as permitted by law.
 - e) PPEs like masks under positive pressure (or masks or respirators meeting BIS specification for asbestos handling) should be provided to all workers engaged in asbestos removal.
 - f) The scheme for removing asbestos, and ACMs on board, and on shore, shall be specifically provided. The plan shall include arrangements for removal, handling treatment and disposal. Location having asbestos/ACMs shall be marked before commencing of premises and plants using Asbestos Fibres. Those ships having asbestos quantification more than 100MT should go for negative pressure champbe technique.
 22. Asbestos fiber concentration should be monitored regularly.
 23. Asbestos fiber concentration in ambient air both at plot and ship should be monitored regularly and data so obtained during dismantling of each ship should be submitted to Gujarat Pollution Control Board.
 24. Bilge water shall be treated in ETP. A common facility for such purpose may be developed by the association, GMB, group of plot holders or any other agency. Till that time the unit shall send their bilge water to nearby CETP through tankers.
 25. The Ballast water is required to be exchanged at high seas to avoid entry of foreign organisms in to the local environment. The left out sediments may be disposed of at a reception facility at the yard set up by the GMB or authorized agencies on cost-recovery basis.
 26. Oil sediment removal practices should be modernized to avoid workers getting exposed to unhygienic environment. The yards should use mobile tank cleaning systems to clean the tank surfaces by adopting modern methods in which detergents and high pressure jets are used.



GPCB

GUJARAT POLLUTION CONTROL BOARD

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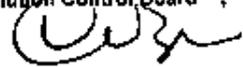
27. Due to the possibility of residual leaching and risk to marine organism, a means for collection of paint chips from the hull falling on the beach shall be explored by the ship recycler to avoid their getting carried into the sea. All collected paint chips should be sent to TSDF for stabilization, solidification and disposal.
28. Toxic paints or coatings should be removed up to a distance of 10 cm from the cutting line of the plates. If removal is not possible or feasible, cutting may be done provided that the operators are equipped with respiratory protective equipments such as airlines respirators. In case of surface blasting involving high pressure equipment, periodic checking of pressure equipments/tools should be done. Abrasive blast material should be disposed of in TSDF at Alang. Alternatively, mechanical removal may be practiced using power tools but in no case the thermal tools can be used.
29. The remains from pieces of cables, from which the Copper, Aluminium etc have been or is to be removed, have to be disposed of at TSDF. The plot holder will be responsible for disposal of such remains containing PCBs even while selling the cable to traders.
30. A scientific waste accounting system should be maintained by the ship recycler and the wastes should be sold or disposed of through a manifest system in accordance with hazardous (Management & Handling) Rules 1989 as amended in 2003 & 2008.
31. The permissible exposure limit for fiber depending upon the type of asbestos unit shall comply with the emission standard for asbestos in work environment which shall be as follows:-
 - Asbestos Fiber – 1 Fiber/ C.C of Air for chrysotile
 - 0.5 fiber /C.C of Air for amosite
 - 0.2 fiber /C.C of Air for crocidolite
32. The Committee of Technical expert's report must be followed in letter and spirit.
33. The Ship recycler shall ensure that:-
 - a) A board displaying important precautions (do's and don'ts) to be followed during ship recycling activity is installed at prominent places on the plot and that such display is made in English and vernacular language(s) as understood by the workers employed on such plot.
 - b) All the equipments on the plot such as crane, which, chain rope and shackles, generator set and any other safety equipments as may be prescribed from time to time, shall be installed and maintained in accordance with the provisions of the factories Act 1948 and Rules made there - under and any other relevant Acts and Rules.
 - c) An explosive gas detector, a multi gas monitor including hydrogen sulphide (H₂S) gas monitor and an oxygen percentage analyzer are available in the plot in working condition.
 - d) Proper lighting arrangement is made on the yard.
 - e) Every SRF should have a detailed emergency plan. The emergency plan should be rehearsed once in 6 months. Further, an off-site emergency plan for the whole district should be prepared and rehearsed once in a year.
34. **Environmental Compliance**

Ship Recyclers shall strictly ensure the Environmental Compliance as per the requirements under the Water & Air Act, Hazardous Wastes (Management, Handling and Trans-boundary Movement) Rule 2008, Environmental Impact Assessment and Coastal Regulation Zone notifications. The following shall also be ensured:-

 - a) Plot holder shall be kept plot neat and clean and good housekeeping must be carried out all the time.
 - b) Plot holder must create temporary storage area for separate Haz. Waste categories.
 - c) Plot holder must provide for handling Asbestos Containing Materials (ACM) and Asbestos Wastes with specially designed Negative Pressure Chambers with trained labours or avail common mobile facility for such removal. The concentration of Asbestos fiber in the work zone while recycling of the ships shall be complied with the prescribed norms i.e. less than 0.1 fibre per cubic centimetre for Blue and Brown Asbestos and less than 1 fibre per Cubic Centimetre as per OSHA standards. Alternatively, the plot holders must avail the Common Asbestos Handling System as approved by DG, FASL I and SPCBs.
 - d) Plot holder must maintain registers with calculation of for each kind of wastes generated. Accordingly the ship recyclers must maintain ship-wise register for all waste categories.
 - e) Seller and Cash buyer/ ship Recyclers shall implement a local oil spill contingency plan to combat any oil spill eventuality from the anchoring point up to the ship recycling plots. Oil spill contingency plan should be approved by Indian Coast Guard.

- f) Ship Recyclers shall enhance their support to regulatory authorities for environmental monitoring done from time to time including providing manpower, equipments, vessels and financial support, if any, required.
a. Applicant shall strictly obey with the conditions mentioned in RFMP as well as the Ship Recycling Code-2013.

For and on behalf of
Gujarat Pollution Control Board



(Chirag Bhiman)
Unit Head

NO: GPCB/CCA/BHV-567/ID-31113/

ISSUED TO:

✓ M/S HUSAIN SHETH ISPAT (SHIP BREAKING) (ID-31113),
PLOT NO.50, SHIP RECYCLING YARD,
ALANG-364140,
TA-TALAJA, DIST- BHAVNAGAR

Date:

Outward No: 490168, 02/01/2019

Annexure V

ANNEX 2



INVENTORY OF POTENTIALLY HAZARDOUS MATERIALS ON BOARD (Version August 2001)

Name of Vessel	D.V. DEHA PAULA II	GT		Date of Inventory	4/07/2021
IMO Number	8606446	DWT		Date of Delivery	4/07/2021
Date of Build	1988	LDT	391.671 MT	Received by	
				On behalf of	

This form is intended for completion by the shipowner and/or his authorised representatives, including the master, on the vessel's last voyage prior to being broken up. It provides an estimate of all known potentially hazardous or contaminating materials and substances which are thought to be on board the vessel, or inherent in its structure, or as an integral part of its machinery and/or equipment, at the point of sale. It should be handed over, together with any relevant attachments, by the shipowner or his representative to the purchaser or his representative on delivery of the vessel for breaking. The document may be supplemented, as appropriate, with more detailed information in respect of any of the categories included in this document. It is provided as guidance to the shipbreaking organisation and his workforce and should not be regarded as a formal statement of precise quantities. It has no contractual force.

Information on potentially hazardous materials inherent in the ship's structure or its machinery and equipment, such as items listed in part 1 of the inventory, are likely to be supplied by the operating department ashore. However, information such as that related to residues (part 2 of the inventory) or consumables (part 3) cannot be completed until near the end of a vessel's final voyage.

This form has been developed by and is recommended for use by the following organisations:

- Baltic and International Maritime Council (BIMCO)
- International Association of Dry Cargo Shipowners (INTERCARGO)
- International Association of Independent Tanker Owners (INTERTANKO)
- International Chamber of Shipping (ICS)
- International Tanker Owners Pollution Federation (ITOPF)
- International Transport Workers' Federation (ITF)
- Oil Companies' International Marine Forum (OCIMF)

with the assistance of the European Community Shipowners' Associations (ECSA)

WHILST EVERY CARE HAS BEEN TAKEN TO ENSURE THAT THE INFORMATION PROVIDED IN THIS INVENTORY IS ACCURATE, UP-TO-DATE AND COMPLETE, NEITHER THE SHIPOWNER NOR ANY OF HIS REPRESENTATIVES ACCEPT ANY LIABILITY FOR ANY ERRORS OR OMISSIONS IN THE INVENTORY OR FOR ANY ACTS OR OMISSIONS OF ANY PERSON IN THE HANDLING, REMOVAL OR DISPOSAL OF THESE SUBSTANCES, WHETHER DONE IN RELIANCE ON THE INFORMATION IN THIS INVENTORY OR OTHERWISE. IT REMAINS THE RESPONSIBILITY OF EACH EMPLOYER TO PROVIDE APPROPRIATE TRAINING, GUIDANCE AND PERSONAL PROTECTIVE EQUIPMENT TO ITS EMPLOYEES TO ENSURE THE IDENTIFICATION, LOCATION, HANDLING AND DISPOSAL OF ALL MATERIALS ON BOARD THE VESSEL OR INHERENT IN ITS STRUCTURE, EQUIPMENT OR MACHINERY.

IT IS STRESSED THAT THE INFORMATION PROVIDED IN THIS INVENTORY IS NOT A CONTRACTUAL STATEMENT OF PRECISE QUANTITIES OF RESIDUES AND MATERIALS ON BOARD. THE QUANTITIES GIVEN ARE ESTIMATES ONLY AND NO GUARANTEE OF THEIR ACCURACY IS EITHER GIVEN OR IMPLIED.

TUG SOMNATH-2

P288
MASTER / OWNER

PART 1 POTENTIALLY DANGEROUS MATERIALS IN THE SHIP'S STRUCTURE AND EQUIPMENT

1A. Asbestos (Note: All asbestos containing materials (ACMs) or presumed asbestos containing materials (PACMs) should be prominently labelled as such).

Type of Asbestos Materials (Board, Pipe lagging, Contained)	Location	Approximate Quantity
	Engine Room/Machinery Rooms	20 kg
	Steam supply piping and hangers (General)	/
	Steam exhaust piping and hangers (General)	/
	Relief & safety valves (General)	/
	Miscellaneous piping outer covering and hangers (General)	/
	Water pipes and hangers (General)	/
	HP Turbine Insulation (General)	/
	Boiler drums & casings (General)	15 kg
	Heaters, Tanks etc. (General)	/
	Other (General)	/
	Specific Machinery Locations e.g. Pump Room, Boiler Room	/
		/
		/
	Accommodation	
	Sanitary & Commissary spaces (General)	/
	Interior decks – including underlay (General)	/
	Steam & exhaust pipes (General)	/
	Refrigeration pipes (General)	/
	Air conditioning ducts (General)	/
	Cable transits (General)	/
	External bulkheads (General)	/
	Internal bulkheads (General)	/
	External deckheads (General)	/
	Internal deckheads (General)	/
	Decks adjoining machinery spaces (General)	/
	Other (General)	/
	Specific accommodation locations	/
		/
		/
	Deck	
	Steam supply piping (General)	/
	Exhaust piping (General)	/
	Tank cleaning piping (General)	/
	Stripping pump (General)	/
	Other (General)	/
	Specific deck locations	/
		/
		/
	Machinery	
	Brake linings	/
		/

Caution!! Asbestos containing material (ACM) may be found underneath materials that do not contain asbestos.

1B. Paint (on vessel's structure) - Additives

Additive (Lead, Tin, Cadmium, Organotins (TBTs), Arsenic, Zinc, Chromium, Strontium, Other)	Location

TUG SOMNATH-2
AS
MASTER / OWNER

1C. Plastic Materials		Approximate Quantity
Type	Location	

1D. Materials containing PCBs, PCTs, PBBs at levels of 50mg / kg or more		Approximate Quantity
Material	Location	

1E. Gases sealed in ship's equipment or machinery		Approximate Quantity
Type	Location	
Refrigerants (R12/R22)		
HALON		
CO2		
Acetylene		
Propane		
Butane		
Oxygen		
Other (Specify)		

1F. Chemicals in ship's equipment or machinery		Approximate Quantity
Type	Location	
Anti-seize Compounds		
Engine Additives		
Antifreeze Fluids		
Kerosene		
White Spirit		
Boiler/Water Treatment		
De-ioniser Regenerating		
Evaporator Dosing and Descaling Acids		
Paint/Rust Stabilisers		
Solvents/Thinners		
Chemical Refrigerants		
Battery Electrolyte		
Hotel Service Cleaners		
Other (Specify)		

1G. Other Substances inherent in ship's machinery, equipment or fittings		Approximate Quantity
Type	Location	
Lubricating Oil		
Hydraulic Oil		
Lead Acid Batteries		
Alcohol		
Methylated Spirits		
Epoxy Resins		
Mercury		
Radioactive Materials		
Other (Specify)		

Part 1. completed by		Position	
Signature		On behalf of (Company)	

TUG SOMNATH-2

PS WB
MASTER / OWNER

PART 2 OPERATIONALLY GENERATED WASTES

2A. Dry Tank Residues

Description of Residues	Location	Approximate Quantity

2B. Bulk (non-oily) waste

Type	Location	Approximate Quantity
Ballast Water		
Raw Sewage		
Treated Sewage		
Garbage (inc. plastics)		20 kg
Debris		
Galley Wastes		
Other (Specify)		

2C. Oily Waste/Oily Residues

Type	Location	Approximate Quantity
Cargo Residues		
Tank Scale		
Bunkers: Fuel Oil		
Diesel Oil		
Gas Oil		
Lubricating Oil		120 ltr
Grease		200 ltr
Hydraulic Oil	Used oil	
Waste Oil (Sludge)		
Oily Water		
Oily/Contaminated Sludge		20 kg
Oily/Contaminated Rags		
Other (Specify)		

Part 2. completed by		Position	
Signature		On behalf of (Company)	

TUG SOMNATH-2

[Signature]
MASTER / OWNER

PART 3 Stores
3A. Gases in store

Type	No. and size of Cylinders	Location	Approximate Quantity
Refrigerants (R12/R22)			
HALON			
CO2			
Acetylene			
Propane			
Butane			
Oxygen			
Other (Specify)			

3B. Chemicals in store

Type	Location	Approximate Quantity
Anti-seize Compounds		
Engine Additives		
Antifreeze Fluids		
Kerosene		
White Spirit		
Boiler/Water Treatment		
De-ioniser Regenerating		
Evaporator Dosing and Descaling Acids		
Paint/Rust Stabilisers		
Solvents/Thinners		
Refrigerants		
Battery Electrolyte		
Hotel Service Cleaners		
Other (Specify)		

3C. Other Packaged items in store

Type	Location	Approximate Quantity
Lubricating Oil		
Hydraulic Oil		
Lead Acid Batteries		02 NOS.
Medicines		
Insecticide Sprays		
Alcohol		
Methylated Spirits		
Epoxy Resins		
Paint		
Fire fighting clothing, equipment (e.g. blankets)		
Other (Specify)		

Part 3 completed by		Position	
Signature		On behalf of (Company)	

WHILST EVERY CARE HAS BEEN TAKEN TO ENSURE THAT THE INFORMATION PROVIDED IN THIS INVENTORY IS ACCURATE, UP-TO-DATE AND COMPLETE, NEITHER THE SHIPOWNER NOR ANY OF HIS REPRESENTATIVES ACCEPT ANY LIABILITY FOR ANY ERRORS OR OMISSIONS IN THE INVENTORY OR FOR ANY ACTS OR OMISSIONS OF ANY PERSON IN THE HANDLING, REMOVAL OR DISPOSAL OF THESE SUBSTANCES, WHETHER DONE IN RELIANCE ON THE INFORMATION IN THIS INVENTORY OR OTHERWISE. IT REMAINS THE RESPONSIBILITY OF EACH EMPLOYER TO PROVIDE APPROPRIATE TRAINING, GUIDANCE AND PERSONAL PROTECTIVE EQUIPMENT TO ITS EMPLOYEES TO ENSURE THE IDENTIFICATION, LOCATION, HANDLING AND DISPOSAL OF ALL MATERIALS ON BOARD THE VESSEL OR INHERENT IN ITS STRUCTURE, EQUIPMENT OR MACHINERY.

IT IS STRESSED THAT THE INFORMATION PROVIDED IN THIS INVENTORY IS NOT A CONTRACTUAL STATEMENT OF PRECISE QUANTITIES OF RESIDUES AND MATERIALS ON BOARD. THE QUANTITIES GIVEN ARE ESTIMATES ONLY AND NO GUARANTEE OF THEIR ACCURACY IS EITHER GIVEN OR IMPLIED.

TUG SOMNATH-2

DA KB
MASTER / OWNER



Gmb Alang - T.S.D.F [15989]

Manifest No:
1382248
09/08/2021

Copy 1

6910

Annexure VI

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details					
Sender Name	Husain Sheth Ispat(Ship Breaking) [31113]				
Address	Ship Recycling Yard,- Taluka :TAL. Distict:BHV Pin no:364140				
Contact Details	9825708123 dhusseisheth@yahoo.co.in	GPS Coordinates	Lat :21.2300 Long :72.1000		
Receiver's Details					
State	Gujarat	Type of Facility	Common TSDF		
Facility Details	Gmb Alang - T.S.D.F [15989]				
Contact Details	9375273440 alang@luthraindia.com	GPS Coordinates	Lat :21.4100 Long:72.1600		
Address	Gujarat Maritime Board, Alang ,MANAR Taluka :TAL Distict:BHV Pin no:364140				
Waste Details					
Waste Details	Others-1~S~S2~Glasswool				
Waste Intended for	LandFill	Total Qty	0.520MT	Consistency	Solid
Transporter Details					
Name	Parmar Sandipbhal Jerambhal		Contact Details	9375273440 alang@luthraindia.com	
Address	GEPIL,GEPIL,MANAR District :Bhavnagar Taluka :Talaja				
Vehicle Details					
Vehicle no	GJ04AP7307	GPS Enabled	Yes	Type of Vehicle	Tractor
Driver name	sandeepsinh parmar	Driver Contact No	8160882525		
Waste Transportation Details					
Vehicle Depart.	09/08/2021 2:00PM	Number of Drums	0	Loose Waste	0.520
Remarks	DV DONA PAULA II	No of bags	38		
Sender's Declaration :					
1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.					
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.					
Name and Stamp of sender:	Hussain Sheth Ispat (Ship Breaking) Plot No. 50, S.B.Y. ALANG, Dist. Bhavnagar (Guj.)		Date:	09/08/21	Signature:
Transporter's Acknowledgement of Receipt of waste Stamp:			Date:	9 AUG 2021	Signature:
Receiver's Certification of Receipt of Hazardous waste Stamp:	For, Gujarat Enviro Protection & Infrastructure Pvt. Ltd. (Unit-Alang)		Date:	9 AUG 2021	Signature:

Authorised Signatory



Gmb Alang - T.S.D.F [15989]

Manifest No:

1388112

18/08/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details

Sender Name	Husain Sheth Ispat(Ship Breaking) [31113]		
Address	Ship Recycling Yard,- Taluka :TAL Distict:BHV Pin no:364140		
Contact Details	9825708123 dhuseinsheth@yahoo.co.in	GPS Coordinates	Lat :21.2300 Long :72.1000

Receiver's Details

State	Gujarat	Type of Facility	Common TSDF
Facility Details	Gmb Alang - T.S.D.F [15989]		
Contact Details	9375273440 alang@luthraindia.com	GPS Coordinates	Lat :21.4100 Long :72.1600
Address	Gujarat Maritime Board, Alang ,MANAR Taluka :TAL Distict:BHV Pin no:364140		

Waste Details

Waste Details	Others-1~S~S2~Glasswool			
Waste Intended for	LandFill	Total Qty	0.650MT	Consistency Solid

Transporter Details

Name	GEPIL	Contact Details	9375273440 alang@luthraindia.com	
Address	S.NO.325 1/1,,GEPIL, MANAR District :Bhavnagar Taluka :Talaja			

Vehicle Details

Vehicle no	GJ04CA2413	GPS Enabled	Yes	Type of Vehicle	Tractor
Driver name	GOHIL PRUTHIVIRAJ SINH	Driver Contact No	9726687333		

Waste Transportation Details

Vehicle Depart.	18/08/2021 11:35AM	Number of Drums	0	Loose Waste	0.650
Remarks	D.V DONAPULA-II	No of bags	65		

Sender's Declaration :

- I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
- I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender:
Husain Sheth Ispat (Ship Breaking)
 Plot No. 50, S.B.Y. ALANG
 Dist. Bhavnagar (Guj.)

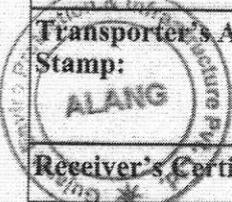
Date:

18-8-21

Signature:

Transporter's Acknowledgement of Receipt of waste

Stamp:



Date:

18 AUG 2021

Signature:

Receiver's Certification of Receipt of Hazardous waste

Stamp:
 For, Gujarat Enviro Protection & Infrastructure Pvt. Ltd. (Unit-Alang)

Date:

18 AUG 2021

Signature:

Authorised Signatory



Gmb Alang - T.S.D.F [15989]

Manifest No:
1377335
02/08/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details					
Sender Name	Husain Sheth Ispat(Ship Breaking) [31113]				
Address	Ship Recycling Yard,- Taluka :TAL Distict:BHV Pin no:364140				
Contact Details	9825708123 dhusseinsheth@yahoo.co.in	GPS Coordinates	Lat :21.2300 Long :72.1000		
Receiver's Details					
State	Gujarat	Type of Facility	Common HWIF		
Facility Details	Gmb Alang - T.S.D.F [15989]				
Contact Details	9375273440 alang@luthraindia.com	GPS Coordinates	Lat :21.4100 Long:72.1600		
Address	Gujarat Maritime Board, Alang ,MANAR Taluka :TAL Distict:BHV Pin no:364140				
Waste Details					
Waste Details	Others-1~S~S10~Contaminated Sand				
Waste Intended for	Incineration	Total Qty	0.080MT	Consistency	Solid
Transporter Details					
Name	GEPIL	Contact Details	9375273440 alang@luthraindia.com		
Address	S NO.325-1/1,,MANAR,TALAJA District :Bhavnagar Taluka :Talaja				
Vehicle Details					
Vehicle no	GJ04AT5052	GPS Enabled	Yes	Type of Vehicle	Tempo
Driver name	BANESANG MORI	Driver Contact No	9033805052		
Waste Transportation Details					
Vehicle Depart.	02/08/2021 11:35AM	Number of Drums	0	Loose Waste	0.080
Remarks	D.V DONAPULA- (OILY SAND)		No of bags	6	
Sender's Declaration : 1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations. 2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.					
Husain Sheth Ispat (Ship Breaking) Name and stamp of sender Plot No. 50, S.B.Y. ALANG Dist. Bhavnagar (Guj.)		Date: 2-8-21		Signature: 	
Transporter's Acknowledgement of Receipt of waste Stamp: 		Date: 2 AUG 2021		Signature: 	
Receiver's Certification of Receipt of Hazardous waste For, Gujarat Enviro Protection & Infrastructure Pvt. Ltd. (Unit-Alang) Stamp: 					
		Date: 2 AUG 2021		Signature: 	

Authorised Signatory



Gmb Alang - T.S.D.F [15989]

Manifest No:
1386963
16/08/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details					
Sender Name	Husaln Sheth Ispat(Ship Breaking) [31113]				
Address	Ship Recycling Yard,- Taluka :TAL Distict:BHV Pin no:364140				
Contact Details	9825708123 dhusseisheth@yahoo.co.in	GPS Coordinates	Lat :21.2300 Long :72.1000		
Receiver's Details					
State	Gujarat	Type of Facility	Common HWIF		
Facility Details	Gmb Alang - T.S.D.F [15989]				
Contact Details	9375273440 alang@luthraindia.com	GPS Coordinates	Lat :21.4100 Long:72.1600		
Address	Gujarat Maritime Board, Alang ,MANAR Taluka :TAL Distict:BHV Pin no:364140				
Waste Details					
Waste Details	Others-1~S~S10~Contaminated Sand				
Waste Intended for	Incineration	Total Qty	0.060MT	Consistency	Solid
Transporter Details					
Name	GEPIL	Contact Details	9375273440 alang@luthraindia.com		
Address	S.NO.325 1/1,,MANAR,TALAJA District :Bhavnagar Taluka :Talaja				
Vehicle Details					
Vehicle no	GJ04AT5052	GPS Enabled	Yes	Type of Vehicle	Tempo
Driver name	BANESANG MORI	Driver Contact No	9033805052		
Waste Transportation Details					
Vehicle Depart.	16/08/2021 2:45PM	Number of Drums	0	Loose Waste	0.060
Remarks	D.V DONAPULA-II	No of bags	5		
Sender's Declaration :					
1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.					
2. I hereby declare that we have obtained membership of common facility / carr'ed out agreement with actual user for disposal/ actual use of hazardous waste.					
Husaln Sheth Ispat (Ship Breaking) Plot No. 50, S.B.Y. ALANG Dist. Bhavnagar (Guj.)		Date:	Signature:		
		16-8-21	[Signature]		
Transporter's Acknowledgement of Receipt of waste					
Stamp:		Date:	Signature:		
		16 AUG 2021	[Signature]		
Receiver's Certification of Receipt of Hazardous waste					
For, Gujarat Enviro Protection & Infrastructure Pvt. Ltd. (Unit-Alang)		Date:	Signature:		
Stamp:		16 AUG 2021	[Signature]		

Authorised Signatory



One Ten Impex [39061]
(Hazardous Waste Manifest)

Manifest No:
1376751
31/07/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details					
Sender Name	Husain Sheth Ispat(Ship Breaking) [31113]				
Address	Ship Recycling Yard,- Taluka :TAL Distict:BHV Pin no:364140				
Contact Details	9825708123 dhuseinsheth@yahoo.co.in	GPS Coordinates	Lat :21.2300 Long :72.1000		
Receiver's Details					
State	Gujarat	Type of Facility	Actual user (within state)		
Facility Details	One Ten Impex [39061]				
Contact Details	9825568114	GPS Coordinates	Lat :21.2500 Long:72.0600		
Address	TRAPAJ - ALANG ROAD,,-- Taluka :TAL Distict:BHV Pin no:364150				
Waste Details					
Waste Details	I~5~5.1~Used or Spent Oil				
Waste Intended for	Recycling	Total Qty	0.200MT	Consistency	liquid
Transporter Details					
Name	GOVANI TRANSPORT	Contact Details	9824458024 govani.t@gmail.com		
Address	MOTI TALAV ,BHAVNAGAR District :Bhavnagar Taluka :Bhavnagar				
Vehicle Details					
Vehicle no	GJ04AW4412	GPS Enabled	Yes	Type of Vehicle	Tempo
Driver name	RAHIMBHAI	Driver Contact No	9824243550		
Waste Transportation Details					
Vehicle Depart.	31/07/2021 5:25PM	Number of Drums	1	Loose Waste	0.200
Remarks	SHIP NAME-DV DONA PAULA II		No of bags	0	
Sender's Declaration :					
1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.					
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.					
<p>Husain Sheth Ispat (Ship Breaking) Name and stamp of sender: ALANG, Plot No. 90, S.S. Road, Dist. Bhavnagar (Gui.)</p> <p>Date: 31/07/21</p> <p>Signature: </p>					
Transporter's Acknowledgement of Receipt of waste					
Stamp:		Date:		Signature:	
Receiver's Certification of Receipt of Hazardous waste					

In Principal Approval Details :Accepted - 31/07/2021 5:50PM - Remarks :used oil

Stamp: **ONETEN IMPEX**
FACTORY ADDRESS
Plot No. 1-2, Survey No. 72,
Paiki-1, Trapaj-Alang Road,
Trapaj (Dist. Bhavnagar)

Date: 31/07/21

Signature:



Gmb Alang - T.S.D.F [15989]

Manifest No:

1384889

13/08/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details				
Sender Name	Husain Sheth Ispat(Ship Breaking) [31113]			
Address	Ship Recycling Yard,- Taluka :TAL Distict:BHV Pin no:364140			
Contact Details	9825708123 dhusseinsbeth@yahoo.co.in	GPS Coordinates	Lat :21.2300 Long :72.1000	
Receiver's Details				
State	Gujarat	Type of Facility	Common HWIF	
Facility Details	Gmb Alang - T.S.D.F [15989]			
Contact Details	9375273440 alang@luthraindia.com	GPS Coordinates	Lat :21.4100 Long:72.1600	
Address	Gujarat Maritime Board, Alang ,MANAR Taluka :TAL Distict:BHV Pin no:364140			
Waste Details				
Waste Details	Others-1~S~S5~Rubber waste/ waste tyres/tyre chips			
Waste Intended for	Incineration	Total Qty	0.030MT	Consistency Solid
Transporter Details				
Name	GEPIL	Contact Details	9375273440 alang@luthraindia.com	
Address	S.NO.325 1/1,,MANAR,TALAJA District :Bhavnagar Taluka :Talaja			
Vehicle Details				
Vehicle no	GJ04AT5052	GPS Enabled	Yes	Type of Vehicle Tempo
Driver name	BANESANG MORI	Driver Contact No	9033805052	
Waste Transportation Details				
Vehicle Depart.	13/08/2021 11:20AM	Number of Drums	0	Loose Waste 0.030
Remarks	D.V DONAPAUULA-II	No of bags	3	
Sender's Declaration :				
1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.				
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.				
Name and stamp of sender: Hussain Sheth Ispat (Ship Breaking) Plot No. 50, S.B.Y. ALANG Dist. Bhavnagar (Guj.)		Date: 13-8-21	Signature: 	
Stamp: 		Date: 13 AUG 2021	Signature: 	
Receiver's Certification of Receipt of Hazardous waste				
Stamp: For, Gujarat Enviro Protection & Infrastructure Pvt. Ltd. (Unit-Alang)		Date: 13 AUG 2021	Signature: 	

Authorised Signatory



Gmb Alang - T.S.D.F [15989]

Manifest No:
1384839
13/08/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details					
Sender Name	Husain Sheth Ispat(Ship Breaking) [31113]				
Address	Ship Recycling Yard,- Taluka :TAL Distict:BHV Pin no:364140				
Contact Details	9825708123 dhusseinhsheth@yahoo.co.in	GPS Coordinates	Lat :21.2300 Long :72.1000		
Receiver's Details					
State	Gujarat	Type of Facility	Common HWIF		
Facility Details	Gmb Alang - T.S.D.F [15989]				
Contact Details	9375273440 alang@luthraindia.com	GPS Coordinates	Lat :21.4100 Long:72.1600		
Address	Gujarat Maritime Board, Alang ,MANAR Taluka :TAL Distict:BHV Pin no:364140				
Waste Details					
Waste Details	Others-1~S~S11~Paint chips/ residue				
Waste Intended for	Incineration	Total Qty	0.030MT	Consistency	Solid
Transporter Details					
Name	GEPIL	Contact Details	9375273440 alang@luthraindia.com		
Address	S.NO.325 1/1,,MANAR,TALAJA District :Bhavnagar Taluka :Talaja				
Vehicle Details					
Vehicle no	GJ04AT5052	GPS Enabled	Yes	Type of Vehicle	Tempo
Driver name	BANESANG MORI	Driver Contact No	9033805052		
Waste Transportation Details					
Vehicle Depart.	13/08/2021 10:40AM	Number of Drums	0	Loose Waste	0.030
Remarks	D.V DONAPULA-II	No of bags	3		
Sender's Declaration :					
1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.					
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.					
Husain Sheth Ispat(Ship Breaking) Plot No. 50, S.B.Y. ALANG Dist. Bhavnagar (Guj.)		Date:	13-8-21	Signature: 	
Transporter Acknowledgement of Receipt of waste Stamp: 		Date:	13 AUG 2021	Signature: 	
Receiver's Certification of Receipt of Hazardous waste					
For, Gujarat Enviro Protection & Infrastructure Pvt. Ltd. (Unit-Alang) Stamp:		Date:	13 AUG 2021	Signature: 	

Authorised Signatory



Gmb Alang - T.S.D.F [15989]

Manifest No:

1384118

12/08/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details				
Sender Name	Husain Sheth Ispat(Ship Breaking) [31113]			
Address	Ship Recycling Yard,- Taluka :TAL Distict:BHV Pin no:364140			
Contact Details	9825708123 dhuseinsheth@yahoo.co.in	GPS Coordinates	Lat :21.2300 Long :72.1000	
Receiver's Details				
State	Gujarat	Type of Facility	Common TSDF	
Facility Details	Gmb Alang - T.S.D.F [15989]			
Contact Details	9375273440 alang@luthraindia.com	GPS Coordinates	Lat :21.4100 Long:72.1600	
Address	Gujarat Maritime Board, Alang ,MANAR Taluka :TAL Distict:BHV Pin no:364140			
Waste Details				
Waste Details	II~B~B01~Asbestos			
Waste Intended for	LandFill	Total Qty	0.035MT	Consistency Solid
Transporter Details				
Name	GEPII	Contact Details	9375273440 alang@luthraindia.com	
Address	S.NO.325 1/1,,MANAR,TALAJA District :Bhavnagar Taluka :Talaja			
Vehicle Details				
Vehicle no	GJ04AT5052	GPS Enabled	Yes	Type of Vehicle Tempo
Driver name	BANESANG MORI	Driver Contact No	9033805052	
Waste Transportation Details				
Vehicle Depart.	12/08/2021 10:30AM	Number of Drums	0	Loose Waste 0.035
Remarks	D.V DONAPULA-II		No of bags	4

Sender's Declaration :

- I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
- I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Husain Sheth Ispat (Ship Breaking)
Plot No. 50, S.B.Y. ALANG
Dist. Bhavnagar (Guj.)

Date:

12-8-21

Signature:

Transporter's Acknowledgement of Receipt of waste
Stamp:

Date:

12 AUG 2021

Signature:

Receiver's Certification of Receipt of Hazardous waste
Stamp:

For, Gujarat Enviro Protection & Infrastructure Pvt. Ltd. (Unit-Alang)
Stamp:

Date:

12 AUG 2021

Signature:

Authorised Signatory



Gmb Alang - T.S.D.F [15989]

Manifest No:
1382283
09/08/2021

Copy 1

796

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details					
Sender Name	Husain Sheth Ispat(Ship Breaking) [31113]				
Address	Ship Recycling Yard,- Taluka :TAL Distict:BHV Pin no:364140				
Contact Details	9825708123 dhusseisheth@yahoo.co.in	GPS Coordinates	Lat :21.2300 Long :72.1000		
Receiver's Details					
State	Gujarat	Type of Facility	Common HWIF		
Facility Details	Gmb Alang - T.S.D.F [15989]				
Contact Details	9375273440 alang@luthraindia.com	GPS Coordinates	Lat :21.4100 Long:72.1600		
Address	Gujarat Maritime Board, Alang ,MANAR Taluka :TAL Distict:BHV Pin no:364140				
Waste Details					
Waste Details	Others-1~S~S3~Thermocol waste				
Waste Intended for	Incineration	Total Qty	0.330MT	Consistency	Solid
Transporter Details					
Name	GEPIL	Contact Details	9375273440 alang@luthraindia.com		
Address	GEPIL,MANAR District :Bhavnagar Taluka :Talaja				
Vehicle Details					
Vehicle no	GJ04CJ4477	GPS Enabled	Yes	Type of Vehicle	Tractor
Driver name	GOHIL SAHDEVSIKH	Driver Contact No	9737108034		
Waste Transportation Details					
Vehicle Depart.	09/08/2021 2:20PM	Number of Drums	0	Loose Waste	0.330
Remarks	DV DONA PAULA II	No of bags	42		
Sender's Declaration : 1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations. 2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.					
Hussain Sheth Ispat (Ship Breaking) Name of the transporter: Gmb ALANG, Dist. Bhavnagar (Gui.)		09/08/21 Date:		Signature:	
Transporter's Acknowledgement of Receipt of waste Stamp:					
		Date: - 9 AUG 2021		Signature:	
Receiver's Certification of Receipt of Hazardous waste					
For, Gujarat Enviro Protection & Infrastructure Pvt. Ltd. (Unit-Alang) Stamp:		9 AUG 2021 Date:		Signature:	

Authorised Signatory



Gmb Alang - T.S.D.F [15989]

Manifest No:
1377244
02/08/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details					
Sender Name	Husain Sheth Ispat(Ship Breaking) [31113]				
Address	Ship Recycling Yard,- Taluka :TAL Distict:BHV Pin no:364140				
Contact Details	9825708123 dhuseinsheth@yahoo.co.in	GPS Coordinates	Lat :21.2300 Long :72.1000		
Receiver's Details					
State	Gujarat	Type of Facility	Common TSDF		
Facility Details	Gmb Alang - T.S.D.F [15989]				
Contact Details	9375273440 alang@luthraindia.com	GPS Coordinates	Lat :21.4100 Long:72.1600		
Address	Gujarat Maritime Board, Alang ,MANAR Taluka :TAL Distict:BHV Pin no:364140				
Waste Details					
Waste Details	Others-1~S~S1~Insulation waste				
Waste Intended for	LandFill	Total Qty	0.020MT	Consistency	Solid
Transporter Details					
Name	GEPIL	Contact Details	9375273440 alang@luthraindia.com		
Address	S NO.325-1/1,,MANAR,TALAJA District :Bhavnagar Taluka :Taleja				
Vehicle Details					
Vehicle no	GJ04AT5052	GPS Enabled	Yes	Type of Vehicle	Tempo
Driver name	BANESANG MORI	Driver Contact No	9033805052		
Waste Transportation Details					
Vehicle Depart.	02/08/2021 10:05AM	Number of Drums	0	Loose Waste	0.020
Remarks	D.V DONAPAUULA(GARBAGE)		No of bags	3	

Sender's Declaration :

- I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
- I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and stamp of sender:
Husain Sheth Ispat (Ship Breaking)
Plot No. 50, S.B.Y. ALANG
Dist. Bhavnagar (Guj.)

Date:

2-8-21

Signature:

Transporter's Acknowledgement of Receipt of waste
 Stamp:

Date:

- 2 AUG 2021

Signature:

Receiver's Certification of Receipt of Hazardous waste

For, Gujarat Enviro Protection &
 Structure Pvt. Ltd. (Unit-Alang)

Date:

2 AUG 2021

Signature:

Authorised Signatory



Gmb Alang - T.S.D.F [15989]

Manifest No:
1377289
02/08/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details				
Sender Name	Husain Sheth Ispat(Ship Breaking) [31113]			
Address	Ship Recycling Yard,- Taluka :TAL Distict:BHV Pin no:364140			
Contact Details	9825708123 dhusselnsheth@yahoo.co.in	GPS Coordinates	Lat :21.2300 Long :72.1000	
Receiver's Details				
State	Gujarat	Type of Facility	Common HWIF	
Facility Details	Gmb Alang - T.S.D.F [15989]			
Contact Details	9375273440 alang@luthraindia.com	GPS Coordinates	Lat :21.4100 Long:72.1600	
Address	Gujarat Maritime Board, Alang ,MANAR Taluka :TAL Distict:BHV Pin no:364140			
Waste Details				
Waste Details	I~21~21.1~process Wastes,Residues and sludges			
Waste Intended for	Incineration	Total Qty	0.020MT	Consistency Solid
Transporter Details				
Name	GEPIL	Contact Details	9375273440 alang@luthraindia.com	
Address	S NO.325-1/1,,MANAR,TALAJA District :Bhavnagar Taluka :Talaja			
Vehicle Details				
Vehicle no	GJ04AT5052	GPS Enabled	Yes	Type of Vehicle Tempo
Driver name	BANESANG MORI	Driver Contact No	9033805052	
Waste Transportation Details				
Vehicle Depart.	02/08/2021 10:50AM	Number of Drums	0	Loose Waste 0.020
Remarks	D.V DONAPAUULA- (OILY RAGS)	No of bags	2	
Sender's Declaration :				
1. I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.				
2. I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.				
Name and stamp of sender: Hussain Sheth Ispat (Ship Breaking) Plot No. 50, S.B.Y. ALANG		Date: 2-8-21	Signature: 	
Transporter's Acknowledgement of Receipt of waste Stamp: 		Date: 2 AUG 2021	Signature: 	
Receiver's Certification of Receipt of Hazardous waste				
For, Gujarat Enviro Protection & Structure Pvt. Ltd. (Unit-Alang)		Date: 2 AUG 2021	Signature: 	

Authorised Signatory



Saniya Traders [39294]
(Hazardous Waste Manifest)

Manifest No:
1396450
31/08/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details

Sender Name	Husain Sheth Ispat(Ship Breaking) [31113]		
Address	Ship Recycling Yard,- Taluka :TAL Distict:BHV Pin no:364140		
Contact Details	9825708123 dhusseinsbeth@yahoo.co.in	GPS Coordinates	Lat :21.2300 Long :72.1000

Receiver's Details

State	Gujarat	Type of Facility	Actual user (within state)
Facility Details	Saniya Traders [39294]		
Contact Details	9879205069 asifvindhani@gmail.com	GPS Coordinates	Lat :21.3900 Long:72.0900
Address	Nr. Mamsa Patia,-- Taluka :GHO Distict:BHV Pin no:364001		

Waste Details

Waste Details	IV~7~7~Insulated Copper Wire Scrap/copper with PVC sheathing including ISRI-code material namely 'Druid'			
Waste Intended for	Recycling	Total Qty	0.090MT	Consistency Solid

Transporter Details

Name	Meet road lines	Contact Details	9879823402 anubha2350@gmail.com
Address	village-tansa,ta-ghogha,office-tansa,ta-ghogha District :Bhavnagar Taluka :Ghogha		

Vehicle Details

Vehicle no	GJ04W2359	GPS Enabled	Yes	Type of Vehicle	Tempo
Driver name	Chauhan jentibhai kalubhai	Driver Contact No	9825571293		

Waste Transportation Details

Vehicle Depart.	31/08/2021 11:35AM	Number of Drums	0	Loose Waste	0.090
Remarks	SHIP NAME-DV DONA PAULA II		No of bags	0	

Sender's Declaration :

- I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
- I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Hussain Sheth Ispat (Ship Breaking)
Name and stamp of sender:
Plot No. 50, S.B.Y. ALANG,
Dist. Bhavnagar (Guj.)

Date: 31/08/21

Signature:
Be Beekhan

Transporter's Acknowledgement of Receipt of waste

Stamp: _____ Date: _____ Signature: _____

Receiver's Certification of Receipt of Hazardous waste

In Principal Approval Details :Accepted - 31/08/2021 12:11PM - Remarks :cable

Stamp: _____ Date: _____ Signature: _____

SANIYA TRADERS
Plot No. 30/B,
Industrial Area,
At: MAMSA,
Ta. Ghogha, Dis: Bhavnagar

02/09/21

SANIYA TRADERS
AR Keshwani
Autho. Signature



Bharat Metal Oxide [10725]
(Hazardous Waste Manifest)

Manifest No:
1417393
01/10/2021

Copy 1

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details

Sender Name	Husain Sheth Ispat(Ship Breaking) [31113]		
Address	Ship Recycling Yard,- Taluka :TAL Distict:BHV Pin no:364140		
Contact Details	9825708123 dhusseinsheth@yahoo.co.in	GPS Coordinates	Lat :21.2300 Long :72.1000

Receiver's Details

State	Gujarat	Type of Facility	Actual user (within state)
Facility Details	Bharat Metal Oxide [10725]		
Contact Details	9426178051 bharatmetaloxide@gmail.com	GPS Coordinates	Lat :23.0100 Long:72.3700
Address	MAHA GUJARAT IND.ESTATE,PLOT NO: 171/A,SRKHEJ-BAVLA ROAD,MORRAIYA Taluka :SAN Distict:SAN Pin no:380022		

Waste Details

Waste Details	IV~17~17~Lead acid battery plates and other lead scrap/ashes/residues not covered under Batteries (Management and Handling) Rules, 2001			
Waste Intended or	Recycling	Total Qty	0.640MT	Consistency Solid

Transporter Details

Name	SHIVAM TRANSPORT	Contact Details	9807999111 gohilsatyapalsinh888@gmail.com	
Address	AT ALANG OPP CHECK POST ,AT ALANG OPP CHECK POST District :Bhavnagar Taluka :Talaja			

Vehicle Details

Vehicle no	GJ05BV9317	GPS Enabled	Yes	Type of Vehicle	Tempo
Driver name	IRFANBHAI	Driver Contact No	9426040704		

Waste Transportation Details

Vehicle Depart.	01/10/2021 12:15PM	Number of Drums	0	Loose Waste	0.640
Remarks	16 NOS FROM SHIP DV DONA PAULA II -2 NOS & MT ANGEL-14 NOS		No of bags	0	

Sender's Declaration :

- I hereby declare that contents of the consignment are fully and accurate described above by proper shipping name and are categorized , packed, marked , and labeled , and are all in all respects in proper condition for transport by road according to applicable national government regulations.
- I hereby declare that we have obtained membership of common facility / carried out agreement with actual user for disposal/ actual use of hazardous waste.

Name and Stamp of sender:
Hussain Sheth Ispat (Ship Breaking)
Plot No. 50, S.B.Y. ALANG,
Dist. Bhavnagar (Gui.)

Date: 01/10/2021

Signature:
[Handwritten Signature]

Transporter's Acknowledgement of Receipt of waste

Stamp: SHIVAM TRANSPORT
OPP. CHECK POST,
AT ALANG, BHAVNAGAR

Date:

Signature:
S.S. Gohil

Receiver's Certification of Receipt of Hazardous waste

In Principal Approval Details :Accepted - 01/10/2021 3:23PM - Remarks :Ok

Stamp: BHARAT METAL OXIDE
PLOT NO 171/A, MAHAGUJARAT IND. ESTATE,
SARKHEJ-BAVLA ROAD, MORRIA,
DIST. AHMEDABAD-380022.

Date:

Signature:
[Handwritten Signature]

Annexure VII

372

REGIONAL OFFICE
GUJARAT POLLUTION CONTROL BOARD
SWASTIK COMPLEX, 1ST FLOOR, PLOT NO: 1616/1617
NEAR VIR MOKHDAJI CIRCLE, GHOGHA ROAD
BHAVNAGAR-364 001 PHONE: (0278) 2566108



No: GPCB/RO/BHV/775(K)/807/2021

Date:- 05 AUG 2021

To
The Port Officer,
Gujarat Maritime Board,
Office of the Port Officer,
Alang,
District: Bhavnagar.

Sub.: Ensuring of ship **D.V.M/TUG DONA PAULA II TOWED BY TUG SOMNATH II** with respect to decontamination.

- Ref.: 1) GPCB H.O. Letter No.1-GPCB/HAZ/GEN-66 (5) 34611 Dated: 04.12.03 and letter No.2: HAZ/BHV-C-92/28488 Dated: 10.10.07
2) GPCB, HO, Gandhinagar office order No: GPCB/BHV-C-141/168981 dtd 21.12.2013
3) Decontamination application submitted by the party on 03.08.2021.
4) Monitoring report submitted by the officials of this office on Dated: 04.08.2021.

Sir,

In connection with the direction issued by the Hon'ble Supreme Court of India with respect to the ship breaking activity in the order dtd.14-10-2003 & 06-09-2007 in WP No.657 of 1995, it is required to ensure that ship is properly decontaminated by the ship owner prior to the breaking. Considering this and as per the our H.O. letter under reference-1 and guidelines for decontamination approved by the Board vide reference (2) above, necessary certificate required from this office before granting permission for breaking of ship by Gujarat Maritime Board is enclosed herewith for the ship "**D.V.M/TUG DONA PAULA II TOWED BY TUG SOMNATH II**".

For & behalf of
Gujarat Pollution Control Board


(A.G.OZA)

Regional Officer

Encl.: as above

Copy to:

- 1) The Member Secretary, Gujarat Pollution Control Board, Sector 10-A, Gandhinagar.
- 2) HUSSAIN SHETH ISPAT (S.B), Plot No. 50, Alang/Sosiya Ship
Breaking Yard, Dist: Bhavnagar
- 3) Select file: 775(K)
- 4) Decontamination File T-29



**CERTIFICATE
TO WHOM IT MAY CONCERN**

This is to certify that a team of officials from the Regional Office, Bhavnagar have inspected Plot No.50 and ship **"D.V.M/TUG DONA PAULA II TOWED BY TUG SOMNATH II"** on 04.08.2021. By visual inspection of our official team and on verification of records submitted by the plot holder it is certified that the vessel **"D.V.M/TUG DONA PAULA II TOWED BY TUG SOMNATH II"** is found decontaminated in respect of removal of Hazardous material / Hazardous waste that was available in loose condition on board of the ship (excluding materials/substances in the pipelines, machineries and the inherent part of the ship structure).

This certificate is issued for the purpose of ensuring compliance under Environmental Acts/Rules/Notifications for prevention and control of pollutants in to the environment and does not include issues relating to safety that may arise during subsequent cutting operation.

This certificate is issued on the basis of submission of inspection report of the inspecting team of the Board, notarized affidavit filed by HUSSAIN SHETH ISPAT (S.B) on dtd 02.08.2021 beaching permission granted by Gujarat Maritime Board, Alang on dtd. 28.08.2021 and subject to the following conditions:

- 1) Due to breaking activity, there shall be no pollution in the sea.
- 2) The asbestos containing parts shall be dismantled and brought to the plot and removal of asbestos containing material shall be carried out by scarping it out in wet condition through trained skilled persons in asbestos handling facility at the plot only and not on ship. Asbestos waste thus generated shall be collected, packed in plastic bag, sealed and then only be disposed off into the approved landfill site.
- 3) Asbestos containing material / sheet shall be removed carefully and sold for reuse and records thereof shall be maintained and submitted to this office.
- 4) Adequate personal protective equipment shall be provided to asbestos handlers.

- 5) The non-use lead batteries unloaded from the ship shall be sold out to Registered Recycler only and record thereof shall be maintained and submitted to this office.
- 6) The Pieces of cables removed from the ship shall not be sold to the traders but it shall be sold to actual Re-processor having valid consent of the Board or disposed off at approved landfill site.
- 7) In case of oil spill, the plot holder shall carry out cleanup operation at its own cost.
- 8) All the accumulated waste as well as waste that will be generated from this ship shall be disposed off only at the TSDF site of Gujarat maritime Board, Alang, Dist. Bhavnagar, valid membership of which shall be possessed by the plot holder.
- 9) All the Hazardous material shall be carefully removed and record of selling / disposal shall be maintained and submitted to this office.
- 10) Directions issued by Hon'ble Supreme Court in its order Dt.06.09.2007 shall be complied.
- 11) All the provisions related to safety shall have to be followed as per the prevailing applicable Rules and Regulations of all concerned authorities associated with ship recycling activities.

Date: 05 AUG 2021

Place: Bhavnagar

A.G.OZA
(A.G.OZA)
Regional Officer

Issued to

1. The Port Officer, Gujarat Maritime Board, Alang.
2. HUSSAIN SHETH ISPAT (S.B), Plot No. 50,
Alang/Sosiya Ship Breaking Yard, Dist. Bhavnagar.
3. Select file: BHV- 775(K)
4. Decontamination File T-29